

**GOVERNMENT OF INDIA**  
**MINISTRY OF EXTERNAL AFFAIRS**  
**LOK SABHA**

**UNSTARRED QUESTION NO-705**

**ANSWERED ON- 26/07/2024**

**HUMAN TRAFFICKING TO UKRAINE**

**†705. SHRI DHARMENDRA YADAV**

**Will the Minister of EXTERNAL AFFAIRS be pleased to state :-**

- (a) the details of the Indians who have been taken through human trafficking to war zones of Ukraine to fight on the front;**
- (b) whether any steps have been taken/being taken by the Government to bring them back to India, if so, the details thereof;**
- (c) if not, the reasons therefor; and**
- (d) the details of the action initiated against those involved in above human trafficking?**

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS**

**(SHRI KIRTI VARDHAN SINGH)**

**(a to d) The Government has received requests for facilitation of early discharge of some Indian nationals recruited into the Russian**

**armed forces. Each such request has been taken up strongly by the Ministry of External Affairs and the Embassy of India in Moscow with relevant Russian authorities. Till date, about 10 Indian nationals have left the Russian armed forces. During his recent visit to Russia on 08-09 July 2024, Prime Minister Shri Narendra Modi strongly reiterated the urgent need for early release of all Indian nationals from the Russian armed forces.**

**MEA has urged all Indian nationals to exercise due caution while seeking employment opportunities in Russia and stay away from this conflict. Law enforcement authorities in India are aware of this matter and action against those involved in misleading Indian nationals into service in the Russian armed forces has been initiated under relevant provisions of the Indian law.**

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